

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT 1)  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 05.02.2021  
at 02.00 P.M. THROUGH VIDEO CONFERENCING.

PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL  
SHRI ANIL KUMAR B. MEMBER - TECHNICAL

APPLICATION NUMBER : IA/745/IB/2020  
PETITION NUMBER : IBA/765A/2019  
NAME OF THE PETITIONER(S) : Luminous Power Technologies Pvt Ltd  
NAME OF THE RESPONDENT(S) : Yashica Electronics Pvt Ltd  
UNDER SECTION : Sec 33(1)(a) Of IBC 2016

**ORDER**

Due to internet connectivity issue, the matter stands adjourned to **18.02.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS